

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

109. IA/2071/2024 C.P. (IB)/90(MB)2024

IN THE MATTER OF

JM Financial Credit Solutions Limited

... Petitioner

Vs

Hem Infrastructure And Property Developers Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 03.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Counsel for the Applicant

For the Respondent: Counsel for the Respondent

ORDER

On the request of the Counsel for the parties, adjourned to **06.06.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/

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Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Mihika Jalan (PH)

For the Respondent: Sr. Adv. Chetan Kapadia a/w Adv. Rohan Agarwal(PH)

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